

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2999
ANSWERED ON:18.08.2004
BLACKLISTED CGHS CHEMISTS
Bishnoi Shri Jaswant Singh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether some authorized chemists of CGHS have been blacklisted in Delhi recently;
- (b) if so, the details thereof;
- (c) whether the Government has received representations/complaints where some senior officials of Ministry of Health connived with blacklisted chemists and supplied medicines to CGHS dispensaries;
- (d) if so, the details thereof; and
- (e) the steps taken/proposed to be taken by the Government to stop such malpractices?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a)&(b): No, Sir. However, M/s. Rishab Enterprises, New Delhi and M/s. Oberoi Medical & General Stores, Karol Bagh were blacklisted during the year 2002.

(c)to(e): A complaint has been received that the names of the partners in M/s Bantham is similar to the names of partners in M/s Rishab Enterprises(who stands blacklisted). Director, CGHS has been asked to furnish a report on the said complaint within one month.